

AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2848 on the 5th March, 1966 and state:

(a) whether there was shortage of raw materials before various assessments were made of manufacturing capacities of the barrel manufacturers;

(b) the reasons for not accepting the suggestions of the Planning Commission for fuller utilization of the existing installed capacities by allocating raw materials on 2 and/or 3 shifts basis which were reiterated by them at the inter-Ministerial meeting held on the 19th June, 1964;

(c) whether the statement showing capacities and allocations reveal that reassessments and recognition of fresh capacity were at the cost of certain fabricators whose capacity still remain idle; and

(d) the results of the assessment made during 1965 and the reasons for not giving effect to the same?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED):

(a) Yes, Sir. There was some shortage. Steps were however taken to secure larger supply of steel sheets from the Iron and Steel Controller.

(b) and (c). The question of not accepting the suggestions of the Planning Commission did not arise at any stage. At the inter-Ministerial meeting referred to, the need for reassessing the capacities of the units was appreciated with a view to ensuring equitable allocation of raw material. The reassessed capacities of all the units were considered at the meeting and there was no question of recognising capacities of some units at the cost of certain other fabricators whose capacities remained idle.

(d) Following representations from some of the fabricators, another assessment was undertaken during 1965. The installed capacities were observed to be higher on inspection. It was 108(Ai) LSD—3.

considered that these need not be accepted for the present particularly in view of the fact that shortage of steel sheets was a continuing problem.

Manufacture of Cars

*1010. SHRI S. C. SAMANTA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply given to Starred Question No. 713 on the 19th March, 1968 and state:

(a) whether the decision of Government that the car manufacturers in India should give a guarantee of one year or 16,000 Kilometre of running without trouble, has been communicated to the manufacturers; and

(b) if so, the reaction of manufacturers thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED):

(a) Yes, Sir. Statutory directions to the Car manufacturers under section 16 of the Industries (Development and Regulation) Act, 1951, to implement this decision are also under issue.

(b) There has been no reaction.

मध्य और पश्चिम रेलवे में दुर्घटनाएं

*1011. श्री गं० च० बीकित : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) 1 जनवरी, 1967 से लेकर 1 जनवरी, 1968 तक की अवधि में मध्य और पश्चिम रेलवे में कितनी कितनी दुर्घटनाएँ हुईं ;

(ख) क्या यह सच है कि बहुत सी दुर्घटनाएँ उचित निरीक्षण न होने के कारण हुई थीं; और

(ग) यदि हाँ, तो इसके लिए सरकार